COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 226 of 2014 &
IA No. 346 of 2014

Dated :14th July, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr.I. J. Kapoor, Technical Member

In the matter of :

Power Transmission Corporation of Uttrakhand Ltd. ...Appellant(s)
Versus
Uttrakhand Electricity Regulatory Commission &Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr.Sitesh Mukherjee
Ms. Geeta Malhotra

Counsel for the Respondent(s) : Mr.Buddy A. Ranganadhan
Mr. D.V. Raghu Vamsy for R-1

Mr. Yogesh Sharma for R-2

O R D E R

As agreed by learned counsel for the parties, list the matter for hearing on ***26.08.2016.***

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

Ts/jps